

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3564  
ANSWERED ON:19.03.2013  
TIE UP BETWEEN TELECOM COMPANIES AND UIDAI  
Kumar Shri Vishwa Mohan;Premdas Shri

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government has any proposal for a tie-up between telecom companies and Unique Identification Authority of India (UIDAI) for sharing of information relating to subscribers; and

(b) if so, the details thereof and the extent to which it is likely to benefit security agencies and the police to track the records of SIM card holders easily?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): It has been decided that Aadhaar shall be taken as valid Proof of Identity (PoI)/ Proof of Address (PoA) after details of identity and address are confirmed through Aadhaar authentication procedure.

(b): Proof of Concept (POC) for Aadhaar authentication based Telecom Know your customer (KYC) was successfully conducted by M/s Vodafone in Hyderabad District. This arrangement may be of some use to security agencies and the police in tracking the record of SIM card holders.